

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	
2.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Keith Varghese-R2

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 560 of 2020	Manoj Khetan Vs. Agrocorp International Pvt. (PTE) Ltd.	Riddhi Sancheti	Abdullah Qureshi-R1 P. V. Dinesh-R2(IRP)
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2
5.	Comp. App. (AT) (Ins) No. 522 of 2020	Singh Raj Singh Vs. SRS Mediatech Ltd. & Ors.	Nalini	Tarun Batra
6.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg
7.	Comp. App. (AT) (Ins) No. 564 of 2020	K. Siddharth Jain Partner, Karma Exports Vs. Shree Krishna Polytrap Pvt. Ltd.	Charu Sachdev	
8.	Comp. App. (AT) (Ins) No. 475 of 2020	NBCC (India) Ltd. Vs. ICICI Bank Ltd. Ors.	Prateek Kumar	Mahima Sareen-R1 Sumant Batra-R4 Bishwajit Dubey-R5 & Shantanu Chaturvedi
9.	Comp. App. (AT) (Ins) No. 478 of 2020	Jaiprakash Associates Vs. IDBI Bank Ltd & Ors.	Vishal Gupta	Sumant Batra, Kesar Das, Bishwajit Dubey

10.	Comp. App. (AT) (Ins) No. 480 of 2020	Jaypee Aman Owners Welfare Association Vs. NBCC (India) Ltd. & Ors.	Harshal Kumar	Sumant Batra-R2 Mohit Kishore-R1 Uday Khare-R3
11.	Comp. App. (AT) (Ins) No.486 of 2020	Anuj Jain Interim Resolution Professional Jaypee Infratech Ltd. Vs. NBCC (India) Ltd. & Ors.	Sumant Batra	Prateek Kumar Mohit Kishore-R1 Vishal Gupta-R3 Uday Khare-R2
12.	Comp. App. (AT) (Ins) No. 488 of 2020	Yes Bank Ltd. Vs. Anuj Jain, (IRP of Jaypee Infratech Ltd. & Anr.)	Anush Raajan	Prateek Kumar Sumant Batra-R1 Mohit Kishore-R2 Krishnan Venugopal
13.	Comp. App. (AT) (Ins) No. 489 of 2020	Ashish Mohan Gupta & Anr. Vs. NBCC (India) Ltd. & Ors.	Raunak Jain	Sumant Batra-R4 Mohit Kishore-R1 Uday Khare-R2 Misha-R3 Amar Gupta-R5 L. K. Bhushan-R7
14.	Comp. App. (AT) (Ins) No. 506 of 2020	Wish Town Home Buyers Welfare Society Vs. NBCC (India) Ltd. & Ors.	Raunak Jain	Sumant Batra-R4 Mohit Kishore-R1 Uday Khare-R2 Misha-R3 Amar Gupta-R5 L. K. Bhushan-R7
15.	Comp. App. (AT) (Ins) No. 547 of 2020	Rajesh Gupta & Ors. Vs. NBCC (India) Ltd. & Ors.	Shubham Wadhwa	Niharika Sharma-R2 Mohit Kishore-R1

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By the order of Hon'ble Acting Chairperson

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